

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

**CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(C/ACT)/126/KOB/2024 in CP(C/ACT)/27/KOB/2023
SECTION	RULE 11 & 32 C/ACT.
NAME OF PARTIES	FIJO JOSE AND 35 OTHERS V/S CASINO CULTURAL AUDITORIUM LIMITED AND 10 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	HARI KUMAR G NAIR, AKHIL SURESH.
RESPONDENTS ADVOCATE/ PROFESSIONAL	MENON & PAI

11th JULY 2024

ORDER

IA(C/ACT)/126/KOB/2024 in CP(C/ACT)/27/KOB/2023

This application is filed by the Applicants to implead the proposed Respondent Nos. 8 to 11 as the additional respondents in the main CP(C/ACT)/27/KOB/2023.

Learned representing Counsel appears virtually on behalf of the Counsel on record for the Applicants. Learned Counsel, Mr. Paulose C Abraham appears on behalf of R1 to R7 through virtual mode.

Registry is directed to issue notice to the proposed Respondent Nos. 8 to 11, returnable on **09.08.2024**. In addition to above, the Applicants are also directed to issue notice to the proposed Respondent Nos. 8 to 11 by all available means i.e., e-mail, Registered Post and file affidavit of service enclosing therewith the proof of service of notice served on the proposed Respondent Nos. 8 to 11 at least three days before the next date of hearing.

All respondents are at liberty to file reply affidavit if any, within a period of 2 weeks, after serving copy of the same on the other side.

List this matter for further consideration on **09.08.2024**.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**